

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 4544/2014

KISHOR SHAMRAO SAO(D) THR. LRS. & ORS.

Appellant(s)

VERSUS

STATE OF MAHARASHTRA LAW & JUDICIARY DEP
(with interim relief and office report)

Respondent(s)

Date : 10/08/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Both the respondents are duly represented.

Parties have not filed the statement of case.

Since it

is no more a mandate after the amendment in the Supreme Court

Rules, 2013, Registry to process the matter for listing

before the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
RASHI GUPTA
Date: 2016.08.11
17:53:08 IST
Reason: